

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 906/2016

VIVEK NARAYAN SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 160335/2018 - APPLICATION FOR PERMISSION  
IA No. 21081/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 126600/2017 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 18498/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 62968/2018 - CLARIFICATION/DIRECTION  
IA No. 85343/2019 - CLARIFICATION/DIRECTION  
IA No. 22096/2018 - CLARIFICATION/DIRECTION  
IA No. 58168/2018 - CLARIFICATION/DIRECTION  
IA No. 73111/2018 - CLARIFICATION/DIRECTION  
IA No. 21692/2018 - CLARIFICATION/DIRECTION  
IA No. 122729/2018 - CLARIFICATION/DIRECTION  
IA No. 48022/2018 - CLARIFICATION/DIRECTION  
IA No. 108796/2018 - CLARIFICATION/DIRECTION  
IA No. 160336/2018 - CLARIFICATION/DIRECTION  
IA No. 63192/2018 - CLARIFICATION/DIRECTION  
IA No. 77366/2018 - CLARIFICATION/DIRECTION  
IA No. 130107/2018 - CLARIFICATION/DIRECTION  
IA No. 7/2017 - DISPENSING WITH SERVICE OF NOTICE  
IA No. 64449/2018 - EX-PARTE STAY  
IA No. 122731/2018 - EXEMPTION FROM FILING O.T.  
IA No. 80338/2018 - EXEMPTION FROM FILING O.T.  
IA No. 130108/2018 - EXEMPTION FROM FILING O.T.  
IA No. 1/2016 - GRANT OF INTERIM RELIEF  
IA No. 17358/2018 - INTERVENTION APPLICATION  
IA No. 26757/2018 - INTERVENTION APPLICATION  
IA No. 77365/2018 - INTERVENTION APPLICATION  
IA No. 6/2016 - INTERVENTION APPLICATION  
IA No. 119180/2017 - INTERVENTION APPLICATION  
IA No. 11873/2018 - INTERVENTION APPLICATION  
IA No. 129975/2017 - INTERVENTION APPLICATION  
IA No. 21679/2018 - INTERVENTION APPLICATION  
IA No. 50661/2018 - INTERVENTION APPLICATION  
IA No. 10/2017 - INTERVENTION APPLICATION  
IA No. 108786/2018 - INTERVENTION APPLICATION  
IA No. 9/2017 - INTERVENTION APPLICATION  
IA No. 126215/2017 - INTERVENTION APPLICATION  
IA No. 26770/2018 - INTERVENTION APPLICATION  
IA No. 165735/2019 - INTERVENTION APPLICATION  
IA No. 123912/2017 - INTERVENTION/IMPLEADMENT  
IA No. 130102/2018 - INTERVENTION/IMPLEADMENT

IA No. 85341/2019 - INTERVENTION/IMPLEADMENT  
IA No. 77219/2017 - INTERVENTION/IMPLEADMENT  
IA No. 54299/2018 - INTERVENTION/IMPLEADMENT  
IA No. 73106/2018 - INTERVENTION/IMPLEADMENT  
IA No. 33090/2019 - INTERVENTION/IMPLEADMENT  
IA No. 66975/2018 - INTERVENTION/IMPLEADMENT  
IA No. 122727/2018 - INTERVENTION/IMPLEADMENT  
IA No. 128775/2017 - INTERVENTION/IMPLEADMENT  
IA No. 65961/2018 - INTERVENTION/IMPLEADMENT  
IA No. 21079/2018 - INTERVENTION/IMPLEADMENT  
IA No. 48018/2018 - INTERVENTION/IMPLEADMENT  
IA No. 126224/2017 - INTERVENTION/IMPLEADMENT  
IA No. 27518/2018 - INTERVENTION/IMPLEADMENT  
IA No. 64447/2018 - INTERVENTION/IMPLEADMENT  
IA No. 133716/2020 - INTERVENTION/IMPLEADMENT  
IA No. 18496/2018 - INTERVENTION/IMPLEADMENT  
IA No. 11874/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 4/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 12/2017 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 2/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 24060/2019 - RECOVERY OF THE AMOUNT  
IA No. 8/2017 - STAY APPLICATION)

WITH T.P.(C) No. 1958-1967/2016  
(IA No. 11/2016 - INTERVENTION APPLICATION  
IA No. 1/2016 - STAY APPLICATION)

W.P.(C) No. 1011/2016

SLP(C) No. 36757/2016

W.P.(C) No. 40/2017

W.P.(C) No. 47/2017

W.P.(C) No. 41/2017

W.P.(C) No. 260/2017  
(IA No. 141671/2017 - AMENDMENT OF THE PETITION  
IA No. 138613/2018 - CLARIFICATION/DIRECTION  
IA No. 138618/2018 - EXEMPTION FROM FILING O.T.  
IA No. 1/2017 - GRANT OF INTERIM RELIEF)

T.P.(C) No. 607/2017  
(IA No. 29570/2018 - CLARIFICATION/DIRECTION)

T.P.(C) No. 588/2017  
(IA No. 29509/2018 - CLARIFICATION/DIRECTION)

T.P.(C) No. 626/2017  
(IA No. 29559/2018 - CLARIFICATION/DIRECTION)

**T.P.(C) No. 585/2017  
(IA No. 29554/2018 - CLARIFICATION/DIRECTION)**

**T.P.(C) No. 582/2017  
(IA No. 29547/2018 - CLARIFICATION/DIRECTION)**

**T.P.(C) No. 638/2017  
(IA No. 29562/2018 - CLARIFICATION/DIRECTION)**

**W.P.(C) No. 568/2018  
(FOR ADMISSION and IA No.53391/2018-EXEMPTION FROM FILING O.T.)**

**W.P.(C) No. 1018/2019  
(IA No. 129530/2021 - STAY APPLICATION)**

**W.P.(C) No. 683/2020  
(IA No. 160481/2022 - CLARIFICATION/DIRECTION  
IA No. 62679/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 62678/2020 - EXEMPTION FROM FILING O.T.  
IA No. 113254/2020 - MODIFICATION OF COURT ORDER)**

**T.C.(C) No. 9/2017**

**W.P.(C) No. 908/2016**

**W.P.(C) No. 913/2016**

**W.P.(C) No. 916/2016**

**W.P.(C) No. 1026/2016**

**W.P.(C) No. 943/2016**

**W.P.(Cr1.) No. 162/2016**

**W.P.(C) No. 951/2016**

**W.P.(C) No. 929/2016**

**W.P.(C) No. 930/2016**

**W.P.(C) No. 944/2016**

**T.P.(C) No. 1982-1996/2016  
(IA No. 1/2016 - STAY APPLICATION)**

**W.P.(C) No. 952/2016**

**W.P.(C) No. 953/2016**

**W.P.(C) No. 958/2016**

**W.P.(C) No. 957/2016**

**SLP(C) No. 35356/2016**

**T.P.(C) No. 2030-2038/2016  
(IA No. 1/2016 - STAY APPLICATION)**

**W.P.(C) No. 978/2016**

**W.P.(C) No. 1025/2016**

**SLP(C) No. 35805/2016**

**W.P.(C) No. 997/2016**

**W.P.(C) No. 1008/2016**

**W.P.(C) No. 1010/2016**

**W.P.(C) No. 1009/2016**

**W.P.(C) No. 996/2016**

**W.P.(C) No. 1006/2016**

**T.P.(C) No. 47-67/2017  
(IA No. 1/2017 - STAY APPLICATION)**

**T.P.(C) No. 659/2017  
(IA No. 29544/2018 - CLARIFICATION/DIRECTION  
IA No. 2/2017 - EXEMPTION FROM FILING O.T.  
IA No. 1/2017 - STAY APPLICATION)**

**W.P.(C) No. 223/2017**

**SLP(C) No. 14272/2017  
(IA No. 1/2017 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 14131/2017**

**SLP(C) No. 14216/2017  
(IA No. 1/2017 - EXEMPTION FROM FILING O.T.)**

**W.P.(C) No. 341/2018  
(FOR ADMISSION and IA No.44908/2018-APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 193/2018  
(IA No. 32889/2018 - GRANT OF INTERIM RELIEF)**

**W.P.(C) No. 316/2018 (FOR ADMISSION)**

MA 1552/2018 in W.P.(C) No. 626/2017  
(FOR ADMISSION and IA No.45727/2018-APPROPRIATE  
ORDERS/DIRECTIONSALONGWITH THE PAPER BOOKS OF W.P.(C)NO.124/2017]  
IA No. 45727/2018 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 971/2016

T.P.(C) No. 2018-2022/2016  
(IA No. 1/2016 - EX-PARTE STAY)

W.P.(C) No. 972/2016

W.P.(C) No. 389/2018

Date : 06-12-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. P.Chidambaram,Sr.Adv.  
Ms. Kamini Jaiswal, AOR  
Mr. Talha A.Rahman,Adv.  
Mr. Prateek Chadha,Adv.  
Mr. Vrishank Singhania,Adv.  
Ms. Rani Mishra,Adv.  
Mr. Gaurav Ghosh,Adv.  
Mr. Harsh Vardhan Kediya,Adv.  
Mr. M.Shaz Khan,Adv.  
Ms. Radhika,Adv.

Mr. Shyam Divan,Sr.Adv.  
Mr. Pranav Sachdeva, AOR  
Mr. Jatin Bhardwaj,Adv.  
Ms. Sanam Tripathi,Adv.  
Ms. Anshula Laroia,Adv.  
Mr. Adith Deshmukh,Adv.  
Ms. Ria Singh Sawhney,Adv.  
Ms. Neha Rathi,Adv.

Mr. Surendra Kumar, Sr. Adv.  
Mr. M. T. George, AOR  
Mrs. Susy Abrahm, Adv.  
Mr. Johns George, Adv

Mr. Viplav Sharma, Petitioner-in-person

Mr. Vaibhav Verma,Adv.  
Mr. Sahil Tagotra, AOR  
Mr. Abhishek Pandey,Adv.

Ms. Sakshi Garg, Adv.

Mr. Anant Bhushan, Adv.

Ms. Shailja Sinha Saraswat, Adv.

Mr. Yadav Narendra Singh, AOR

Mr. R. Venkataramani, AG

Mr. Tushar Mehta, SG

Mr. N. Venkataraman, ASG

Mr. K.M.Nataraj, ASG

Ms. Vijayalakshmi Venkataramani, Adv.

Mr. Anandh Venkataramani, Adv.

Mr. Vinayak Mehrotra, Adv.

Mr. M.K.Maroria, AOR

Mr. Shailesh Madiyal, Adv.

Mr. Ankur Talwar, Adv.

Ms. Chinmayee Chandra, Adv.

Mr. Rajat Nair, Adv.

Mr. Devashish Bharuka, Adv.

Mr. Pratyush Shrivastava, Adv.

Mr. Shantanu Sharma, Adv.

Mr. Parantap Singh, Adv.

Mr. Rohit Khare, Adv.

Mr. Gaurang Bhushan, Adv.

Mr. Abhijeet Singh, Adv.

Ms. Suhasini Sen, Adv.

Mr. Kanu Agarwal, Adv.

Ms. Shradha Deshmukh, Adv.

Mr. Adit Khorana, Adv.

Mr. Udai Khanna, Adv.

Mr. Chitvan Singhal, Adv.

Mr. Praveen Vignesh, Adv.

Ms. Sonali Jain, Adv.

Ms. Mansi Sood, Adv.

Mr. Abhishek Kumar Pandey, Adv.

Mr. Akshay Amritanshu, Adv.

Mr. Sandeep K.Mahapatra, Adv.

Mr. Madhav Singhal, Adv.

Mr. Mayank Pandey, Adv.

Mr. Nakul Changappa K.K., Adv.

Ms. Akriti A.Manubarwala, Adv.

Mrs. Anil Katiyar, AOR

Mr. Raj Bahadur Yadav, AOR

Mr. Jaideep Gupta, Sr. Adv.

Mr. H. S. Parihar, AOR

Mr. Kuldeep S. Parihar, Adv.

Ms. Ikshita Parihar, Adv.

Ms. Aastha Mehta, Adv.

Ms. Vishakha, Adv.

Mr. Ananvay Anandvardhan, Adv.

Ms. Poorna Chanra R., Adv.

Ms. Sivani K., Adv.  
Ms. Prerana Mohapatra, Adv.  
Mr. Atul Kumar, AOR

Mr. Vivek Narayan Sharma, AOR  
Mr. Ajay Singh, Adv.  
Ms. Mahima Bhardwaj, Adv.  
Mr. Laksha Bhavnani, Adv.  
Mr. Pranshu Kaushal, Adv.  
Mr. Ram Kumar, Adv.  
Mr. Adhiraj Wadhera, Adv.  
Mr. Sudhanshu Khandelwal, Adv.  
Ms. Priyambica MK Jha, Adv.

Mr. Manohar Lal Sharma, in-person  
Ms. Suman, Adv.

Mr. Thampan Thomas, Adv.  
Mr. K. V. Mohan, AOR  
Ms. Tessy Varghese, Adv.  
Mr. K.V. Balakrishnan, Adv.  
Mr. K. Vinosh, Adv.  
Mr. Saju Jacob, Adv.  
Ms. Satwinder Kaur, Adv.

Mr. Arjun Garg, AOR  
Mr. Akash Nandolia, Adv.  
Ms. Sagun Srivastava, Adv.

Mr. Mareesh Pravir Sahay, Adv.  
Ms. Awantika, Adv.  
Mr. Sachin Kharb, Adv.  
Mr. Braj Kishore Mishra, AOR

Mr. G. Anandaselvam, Adv.  
Mr. Mayil Samy K., Adv.  
Mr. S.J. Amith, Adv.  
Dr. A.S. Gayathiri, Adv.  
Mr. Sanchit Maheshwari, Adv.  
Mr. T. R. B. Sivakumar, AOR  
Mr. A. Santhakumaran, Adv.  
Mr. K. Kumaran, Adv.

Mr. C.R. Jaya Sukin, Adv.  
Ms. Anjali Gupta, Adv.  
Mr. C.M. Jha, Adv.  
Mr. Anubhav Gupta, Adv.  
Mr. Manoj Kumar Sharma, Adv.  
Mr. Akhileshwar Jha, Adv.  
Mr. Ravish Kumar Goel, Adv.  
Mr. Nitin Sharma, Adv.  
Mr. Chaman Sharma, Adv.  
Mr. Gautam Das, Adv.

Mr. Narender Kumar Verma, AOR

Mr. C.R.Jaya Sukin, Adv.  
Mr. Akhileshwar Jha, Adv.  
Mr. Chandan Mishra, Adv.  
Mr. Kamal Kant Jha, Adv.  
Mr. Chaman Sharma, Adv.  
Mr. Nitin Sharma, Adv.  
Mr. C.M.Jha, Adv.  
Mr. Varun Punia, AOR

Mr. C.R.Jaya Sukin, Adv.  
Ms. Anjali Gupta, Adv.  
Mr. Akhileshwar Jha, Adv.  
Mr. C.M.Jha, Adv.  
Mr. Anubhav Gupta, Adv.

Mr. Vijay K. Jain, AOR

Ms. Manjula Gupta, AOR  
Mr. Prem Sunder Jha, Adv.  
Mr. Pranav Raina, Adv.  
Mr. Manashwy Jha, Adv.  
Ms. Riya Kumari, Adv.

Mr. V. K. Biju, AOR  
Ms. Ria Sachthey, Adv.  
Mr. Chetanya Singh, Adv.  
Mr. Abhay Pratap Singh, Adv.  
Mr. Amlendu Kumar Akhilesh Kumar Jha, Adv.  
Dr. Ranjeet Bharti, Adv.  
Ms. Rubina Jawed, Adv.

Mr. C.R.Jaya Sukin, Adv.  
Ms. Jyoti Zongluju, Adv.  
Mr. Sudhir Singh, Adv.  
Mr. Sarbendra Kumar, Adv.  
Ms. Divya Mishra, Adv.  
Ms. Saloni Sharan, Adv.  
Ms. Manju Jetley, AOR

Mr. Sumit R. Sharma, AOR

Mr. Arjun Singh Bhati, Adv.  
Ms. Tasmiya Taleha, Adv.  
Ms. Liz Mathew, AOR

Mr. Assad Alvi, Adv.  
Mr. D. Vidyanandam, Adv.  
Ms. Saba A.K. Patel, Adv.



Ms. Sadia Rohman Khan, Adv.  
Ms. Komal Vashistha, Adv.  
Mr. Yogesh Sharma, Adv.  
Mr. Abhishek Gaur, Adv.  
Mr. Satya Mitra, AOR

Mr. Amit Kheemka, Adv.  
Mr. Manish Sharma, Adv.  
Mr. Neeraj Sharma, Adv.  
Mr. Sanchit Vashishiste, Adv.  
Mr. Rishi Sehgal, AOR  
Mr. Sandeep Dash, Adv.

Mr. Dhaval Deshpande, Adv.  
Ms. Aparna Jha, AOR

Mr. Ankur Prakash, AOR

Mr. Jatinder Pal Singh, AOR  
Ms. Reema Chauhan, Adv.

Mr. Shariq Ahmed, Adv.  
Mr. D.K. Thakur, Adv.  
Mr. Tariq Ahmed, Adv.  
Mr. Sunil Kumar Verma, AOR

Mr. Suryanarayana Singh, Sr. Adv.  
Ms. Pragati Neekhra, AOR

Mr. Ajit Sharma, AOR

Mr. Ajay Vikram Singh, AOR  
Ms. Priyanka Singh, Adv.  
Ms. Pranjali Goel, Adv.  
Mr. Sharjeet Ahamad, Adv.  
Mr. Shubham, Adv.

Mr. Deepak Nargolkar, Sr. Adv.  
Mr. Syed Ahmed Saud, Adv.  
Mr. Daanish Ahmed Syed, Adv.  
Mr. Mohd. Parvez Dabas, Adv.  
Mr. Uzmi Jameel Husain, Adv.  
Mr. Aqib Baig, Adv.  
Mr. Mohd. Shahib, Adv.  
Mr. Mujeebuddin Khan, Adv.  
For M/S. Shakil Ahmad Syed, AOR

Mr. Rajesh Ranjan, Adv.

Mr. Joel, AOR  
Mr. Ashutosh Agarwal, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. P. V. Dinesh, AOR  
Mr. Rahul Raj Mishra, Adv.  
Mr. Ashwini Kumar Singh, Adv.  
Mr. Bineesh K., Adv.

Mr. Arvind Kumar Shukla, Adv.  
Ms. Reetu Sharma, AOR  
Mr. Nihal Ahmed, Adv.  
Mr. Vasu Chaudhary, Adv.

Mr. Ravindra Keshavrao Adsure, AOR  
Mr. Gopal Balwant Sathe, Adv.  
Mr. Yash Prashant Sonavane, Adv.  
Mr. Sakshi Ajit Kale, Adv.  
Mr. Raohan Darade, Adv.

Mr. R. Venkataramani, AG  
Mr. Tushar Mehta, SG  
Mr. N. Venkataraman, ASG  
Mr. K.M.Nataraj, ASG  
Ms. Vijayalakshmi Venkataramani, Adv.  
Mr. Anandh Venkataramani, Adv.  
Mr. Vinayak Mehrotra, Adv.  
Mr. M.K.Maroria, AOR  
Mr. Shailesh Madiyal, Adv.  
Mr. Ankur Talwar, Adv.  
Ms. Chinmayee Chandra, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Devashish Bharuka, Adv.  
Mr. Pratyush Shrivastava, Adv.  
Mr. Shantanu Sharma, Adv.  
Mr. Parantap Singh, Adv.  
Mr. Rohit Khare, Adv.  
Mr. Gaurang Bhushan, Adv.  
Mr. Abhijeet Singh, Adv.  
Ms. Suhasini Sen, Adv.  
Mr. Kanu Agarwal, Adv.  
Ms. Shradha Deshmukh, Adv.  
Mr. Adit Khorana, Adv.  
Mr. Udai Khanna, Adv.  
Mr. Akshay Amritanshu, Adv.  
Mr. Chitvan Singhal, Adv.  
Mr. Praveen Vignesh, Adv.  
Ms. Sonali Jain, Adv.  
Ms. Mansi Sood, Adv.  
Mr. Abhishek Kumar Pandey, Adv.  
Mr. Sandeep K.Mahapatra, Adv.  
Mr. Madhav Singhal, Adv.

Mr. Mayank Pandey, Adv.  
Mr. Nakul Changappa K.K., Adv.  
Ms. Akriti A. Manubarwala, Adv.  
Mrs. Anil Katiyar, AOR  
Mr. Raj Bahadur Yadav, AOR

Mr. Jaideep Gupta, Sr. Adv.  
Mr. H. S. Parihar, AOR  
Mr. Kuldeep S. Parihar, Adv.  
Ms. Ikshita Parihar, Adv.

Mr. Siddharth Dutta, Adv.  
Mr. Kumar Dushyant Singh, AOR  
Ms. Gunjan Malhotra, Adv.  
Ms. Subasri Jaganathan, Adv.

Mr. P.V. Surendranath, Sr. Adv.  
Mr. Nishe Rajen Shonker, AOR  
Mr. Sawan Kumar Shukla, Adv.  
Mr. Subhash Chandran K.R., Adv.  
Ms. Krishna L.R., Adv.

Mr. Avishkar Singhvi, Sr. Adv.  
Mr. Vivek Kumar, Adv.  
Miss Pratiksha Sharma, AOR  
Mr. Ankit Acharya, Adv.  
Mr. Mueed Shah, Adv.

Mr. Dilip Annasaheb Taur, AOR

Mrs. Niranjana Singh, AOR

Mr. Purvish Jitendra Malkan, AOR  
Ms. Dharita Purvish Malkan, Adv.  
Mr. Alok Kumar, Adv.  
Mr. Yashasvi Virendra, Adv.  
Mr. Narayan Laxman Rao, Adv.  
Ms. Deepa Gorasia, Adv.  
Ms. Nandini Chhabra, Adv.  
Ms. Bhavna Sarkar, Adv.

Mr. Shariq Ahmed, Adv.  
Mr. D.K. Thakur, Adv.  
Mr. Tariq Ahmed, Adv.  
Mr. Sunil Kumar Verma, AOR

Mr. Neeraj Shekhar, AOR  
Dr. Sumit Kumar, Adv.

Mr. Keshav Baheti, Adv.  
Ms. Mrigna Shekhar, Adv.  
Ms. Ayushi singh, Adv.

Mr. Ramesh Babu M. R., AOR  
Ms. Manisha Singh, Adv.  
Ms. Jagriti Bharti, Adv.

Mr. Rohit K. Singh, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. Guntur Prabhakar, AOR

**Respondent-in-person**

Mr. M. P. Vinod, AOR  
Mr. Atul Shankar Vinod, Adv.  
Mr. Dileep Pillai, Adv.  
Mr. Ajay Kumar Jain, Adv.  
Mr. Shreyansh Agrawal, Adv.

Mr. P. A. Noor Muhamed, AOR

Mr. Satish Kumar, AOR

Mr. Sudhanshu S. Choudhari, AOR

Mr. Satyajeet A. Desai, Adv.  
Mr. Satyakam Sharma, Adv.  
Mr. Sidharth Gautam, Adv.  
Mr. Abhinav K. Mutyalwar, Adv.  
Mr. Gajanan Tirthakar, Adv.  
Ms. Anagha S. Desai, AOR

M/S. S.M. Jadhav And Company, AOR

Mr. S. Gowthaman, AOR

Mr. V. K. Sidharthan, AOR

Mr. Harshad V. Hameed, AOR  
Mr. Dileep Poolakkot, Adv.  
Ms. Ashly Harshad, Adv.

Mr. Romy Chacko, AOR

Mr. M. Y. Deshmukh, AOR  
Ms. Manjeet Kirpal, Adv.  
Mr. Adweetiya Sharma, Adv.

Mr. C. K. Sasi, AOR  
Mr. Abdulla Naseeh V.T., Adv.

Ms. Meena K. Poullose, Adv.

Mr. Nischal Kumar Neeraj, AOR

Ms. Pallavi Pratap, AOR

Ms. Prachi Pratap, Adv.

Mr. Namit Saxena, Adv.

Dr. Prashant Pratap, Adv.

Mr. Akshay Singh, Adv.

Ms. Avadhi Jain, Adv.

Mr. Suryanarayana Singh, Sr. Adv.

Ms. Pragati Neekhara, AOR

Mr. Rishi Matoliya, AOR

Mr. H.D.Thanvi, Adv.

Mr. Nikhil Kumar Singh, Adv.

Mr. Achal Singh Bule, Adv.

Mr. Mahendra Singh I., Adv.

Mr. Harsh Vardhan, Adv.

Mr. Abhinav Shrivastava, AOR

Mr. Anurag Gupta, Adv.

Mr. Gagan Gupta, Adv.

Mr. Ujjwal Tandon, Adv.

Mr. Rahul Gupta, Adv.

Mr. Shivang Rawat, Adv.

Ms. Radhika Jalan, Adv.

Mr. Adnan Siddiqui, Adv.

Ms. Apama Satya Narayan, Adv.

Mr. Ravi Kishan Chandna, Adv.

Mr. Santosh Mishra, AOR

Mr. Dhruv Gautam, Adv.

Ms. Manisha Ambwani, AOR

Mr. Anindo Mukherjee, Adv.

Mr. S.Ranjan Das, Adv.

Mr. Rameshwar Prasad Goyal, AOR

Mr. B.K. Mishra, Sr. Adv.

Mr. V.K. Khanna, Sr. Adv.

Mr. Hitesh Kumar Sharma, Adv.

Mr. S.K. Rajora, Adv.

Mr. Akhileshwar Jha, Adv.

Ms. Niharika Dwivedi, Adv.

Ms. Shweta Sand, Adv.

Ms. Yamini Sharma, Adv.

Mr. Anubhav Gupta, Adv.

Mr. C.M. Jha, Adv.

Mr. Narendra Pal Sharma, Adv.

Mr. Amit Kumar Chawla, Adv.  
Mr. Satya S. Saini, Adv.  
Ms. Mridula Singh, Adv.  
Mr. Anil Kumar, AOR

Mr. Mahfooz A. Nazki, AOR  
Mr. Polanki Gowtham, Adv.  
Mr. Shaik Mohamad Haneef, Adv.  
Mr. T.Vijaya Bhaskar Reddy, Adv.  
Ms. Rajeswari Mukherjee, Adv.  
Mr. K.V.Girish Chowdary, Adv.  
Ms. Niti Richhariya, Adv.

Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya A. Pande, AOR  
Mr. Bharat Bagla, Adv.  
Ms. Kirti Dadheech, Adv.

Dr. G.V. Rao, Sr. Adv.  
Mr. A.K. Upadhyay, Adv.  
Ms. Namrata Mohapatra, Adv.  
Mr. K.J. John & Co., AOR

For Applicant(s)

Mr. Prashant Bhushan, Adv.  
Mr. Pranav Sachdeva, AOR  
Mr. Sudiep Shrivastava, Adv.  
Mr. Jatin Bhardwaj, Adv.  
Ms. Neha Rathi, Adv.

Mr. Asutosh Sharma, Adv.  
Ms. Gunjan Sharma, Adv.  
Mr. S.L.Gupta, Adv.  
Mr. Neeraj Srivastav, Adv.  
Mr. Varinder Kumar Sharma, AOR

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Mr. Asutosh Sharma, Adv.  
Mr. D.P.Saini, Adv.  
Mr. Neeraj Srivastav, Adv.  
Ms. Shefali Mitra, Adv.

Mr. Varun Thakur, Adv.  
Mr. Brajesh Pandey, Adv.  
Mr. Varinder Kumar Sharma, AOR

Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.

Mr. Nishant Rao, Adv.  
Ms. Kajal Dalal, Adv.  
Mr. E. C. Agrawala, AOR

Mr. Ritesh Khare, Adv.  
Ms. Nikita Anand, Adv.  
Ms. Namrata Chandorkar, Adv.  
Mr. Deepak Goel, AOR

Mr. Ajay Marwah, AOR  
Mr. Tapan Masta, Adv.  
Mr. Ayush Gupta, Adv.  
Mr. Shashikant Chaudhari, Adv.

Mr. Ashish Kumar Chaurasiya, Adv.  
Mr. Ganga Sagar Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard Mr. Jaideep Gupta, learned senior counsel appearing on behalf of the Reserve Bank of India, Mr. R.Venkatramani, learned Attorney General, Mr. M.L.Sharma, petitioner-in-person and learned senior counsel/learned counsel for the parties.

List tomorrow i.e. on 7th December, 2022.

(NEELAM GULATI)  
AR-CUM-PS

(ANITA MALHOTRA)  
AR-CUM-PS

(KAMLESH RAWAT)  
COURT MASTER